

regular departmental action is being recommended to be taken against the Government servants. The remaining two cases are pending in legal scrutiny and appropriate action will be recommended in the light of the legal opinion.

Murder of Solicitor General

*372. { Shri Yashpal Singh:
Shri Rameshwar Tantia:
Shri Hari Vishnu Kamath:
Shri Hukam Chand
Kachhavalya:
Shrimati Savitri Nigam:

Will the Minister of Home Affairs be pleased to state:

(a) whether the investigation of the murder of the Solicitor General has been completed; and

(b) if so, the result thereof?

The Minister of Home Affairs (Shri Nanda): (a) and (b). The investigation has not been completed yet.

Training of Primary Teachers in Orissa

1092. Shri Rama Chandra Mallick: Will the Minister of Education be pleased to state:

(a) whether any grant or loan has been given by the Centre to the Government of Orissa to improve and expand the training facilities for Primary Teachers during the Third Five Year Plan;

(b) if so, the total amount so far given; and

(c) the expenditure to be incurred by the Government of Orissa in this connection?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) The State Government has reported utilisation of a grant of Rs. 30.90 lakhs in the first three years of the Plan.

(c) This scheme qualifies for 100 per cent Central grant according to the agreed pattern of assistance.

दक्षिण में हिन्दी विश्वविद्यालय

1093. श्री बीरप्पा : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार दक्षिण में एक हिन्दी विश्वविद्यालय खोलने के प्रस्ताव पर विचार कर रही है ; और

(ख) यदि हाँ, तो इस योजना की रूप-रेखा क्या है ?

शिक्षा मंत्री (श्री सु० क० चागला) :

(क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

National Loan Scholarships Scheme

1094. Shrimati Laxmi Bai: Will the Minister of Education be pleased to state:

(a) the State-wise allocation of grant under the post-matric national loan scholarships scheme during 1963-64; and

(b) the percentage of the number of such scholarships in each State to its population?

The Minister of Education (Shri M. C. Chagla): (a) and (b). Two statements are laid on the Table of the House. [Placed in Library. See No. LT-3216/64].

Medical Treatment of Displaced Persons

1095. Shri Rama Chandra Mallick: Will the Minister of Rehabilitation be pleased to state:

(a) whether any amount of grant has been given or is proposed to be given to the Government of Orissa for medical treatment of displaced persons in the State during the current financial year; and

(b) if so, the details thereof?